

Insurance Act, 1948, along with delay statement.

[Placed in Library. See No. L. T. 633/18/24]

II. A copy each (in English and Hindi) of the following papers:-

- (a) Financial Estimates and Performance Budget of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2024-25, under Section 36 of the Employees' State Insurance Act, 1948.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 257/18/24]

### **Notification of the Ministry of Environment, Forest and Climate Change**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTIVARDHAN SINGH): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 895(E)., dated the 15<sup>th</sup> December, 2023, publishing the Environment (Protection) Sixth Amendment Rules, 2023, under Section 26 of the Environment (Protection) Act, 1986, along with delay statement.

[Placed in Library. See No. L. T. 261/18/24]

### **Reports and Accounts of NSU, Imphal; and SAI, New Delhi for various years and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRIMATI RAKSHA NIKHIL KHADSE): Sir, I lay on the Table—

- (A) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 28 and sub-section 4 of Section 29 of the National Sports University Act, 2018:-
  - (i) (a) Annual Report and Accounts of the National Sports University (NSU), Imphal, for the year 2017-18, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above University.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
  - (ii) (a) Annual Report and Accounts of the National Sports University (NSU),